

S.No.47

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

CP(IB) No. 35/95/HDB/2024

AND

IA (IBC) 881/2024 in CP(IB) No. 35/95/HDB/2024

u/s. 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Mrs. Gandluri Bharathi Devi &
M/s. G V S Infra & Industries Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 881/2024

Matter re-posted to 04.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)